

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 221
(IB)-1065(ND)2020

IN THE MATTER OF:

M/s. Sprint Consys Private Limited ... **Applicant/Petitioner**

Versus

Akona Engineering Private Limited ... **Respondent**

Under Section: 9 of IBC Code,2016

Order delivered on 19.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: CS Santosh Pandey

ORDER

Notice be issued upon the Respondent by all modes including the E-mail ID of the Respondent as well as through the process of the Bench. Affidavit of service be filed within a week from today.

Reply within two weeks from the date of the receipt of the notice. Rejoinder, if any, within a week from the date of the receipt of the reply.

List the matter on 15.03.2021.



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)